

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 203
(CAA)-62/ND/2021

IN THE MATTER OF:

M/s.Ritesh Spinning Mills

...

Applicant/Petitioner

And

M/s. Ritesh Properties and Industries

Under Section: 230-232 of Companies Act

Order delivered on 09.08.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: For Income Tax Department: Sunil Agarwal, Sr. Standing Counsel, Tushar Gupta, Jr. Standing Counsel with Nandini Sahajwani, Advocate., Mr. Satwinder Singh, Advocate for the Petitioner Companies, Hemlata Rawat Adv. and Aayushmaan Vatsyayana Adv. for OL

ORDER

Ld. Counsel for the RD submits that she has already filed the interim report on 4th August, 2021 but the same is not reflected on the DMS. Therefore, the Counsel is requested to verify the same from the registry and ensure uploading of the same on the DMS. List the matter on 10th August, 2021.

—sd—

(L. N. GUPTA)
MEMBER (T)

—sd—

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)